POST OFFER PUBLIC ANNOUNCEMENT FOR THE EQUITY SHAREHOLDERS OF MIDLAND POLYMERS LIMITED

Registered Office at G-2, Pramilla Plaza, Thatipur, Gwalior, Madhya Pradesh, 474011.
Tel. No. +91-751-2372177, Fax No. +91-751-4070001.

The details subsequent to the completion of the Offer made vide Public Announcement (PA) dated October 19, 2011 (Wednesday) and Corrigendum to PA dated August 09, 2012 (Thursday) pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations') issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mr. Rupesh Soni, Mrs. Radhika Soni & Rudh Equities and Investment Advisors (P) Ltd. ("RUDH") (collectively known as the "Acquirers") at a price of ₹ 29.25/- per share ('Offer Price') payable in cash are as under:

1.	Name of the Target Company	:	Midland Polymers Limited
2.	Name of the Acquirers	:	A) Mr. Rupesh Soni B) Mrs. Radhika Soni C) Rudh Equities and Investment Advisors (P) Ltd.
3.	Name of Manager to the Offer	:	Intensive Fiscal Services Private Limited
4.	Name of Registrar to the Offer	:	Skyline Financial Services Pvt. Ltd.
5.	Offer details		
	a) Date of Opening of the Offer	:	August 18, 2012 (Saturday)
	b) Date of Closure of the Offer	:	September 06, 2012 (Thursday)
6.	Details of the acquisition:		

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
a)	Offer Price	₹ 29.25/-		₹ 29.25/-	
b)	Shareholding of Acquirers (No & % of the voting capital) before PA & Share Purchase Agreement	Nil		Nil	
c)	Shares acquired by Acquirers under Share Purchase Agreement (No & % of the voting capital)	6,10,100 (15.51%)*		6,10,100 (15.51%)*	
d)	Shares acquired by Acquirers by way of Preferential Allotments (No & % of the voting capital)	Nil		Nil	
e)	Shares acquired in the Open Offer (No & % of the voting capital)	7,86,500 (20.00%)		3,200 (0.08%)**	
f)	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	₹ 2,30,05,125/-		₹ 93,600/-	
g)	Shares acquired after PA but before 7 working days prior to Closure Date, if any	Nil		Nil	
h)	Post Offer Shareholding of Acquirers (No & % of the voting capital)	13,96,600 (35.51%)		6,13,300 (15.59%)	
		Pre Offer	Post Offer	Pre Offer	Post Offer
i)	Pre & Post Offer Shareholding of Public (No & % of the voting capital)	33,22,400 (84.49%)	25,35,900 (64.49%)	33,22,400 (84.49%)	33,19,200 (84.41%)

* The Acquirers have acquired shares from the Open Market on Bombay Stock Exchange and thereafter entered into Share Purchase Agreement with the Seller on October 14, 2011.

** 3,400 shares were tendered in the Open Offer wherein 3,200 valid shares were accepted by the Registrar to the offer and remaining 200 shares were rejected.

7.	Status of Escrow Account, whether released or not	:	3,200 Shares have been accepted for acquisition under Open Offer. Hence Special Account has been opened and consideration amount for shares accepted under the Open Offer have been dispatched to respective shareholders. ₹ 200.00/- Lakhs has been released to the Acquirers from the Escrow Account. The balance remaining in the Escrow Account will be released shortly to the Acquirers.
8.	Payment of Interest, if any, to the shareholders along with the details thereof	:	₹ 0.25/- (Twenty Five Paisa only) for delay of 29 days in dispatch of Final Letter of offer to the shareholders of the Target Company.
9.	Status of Investor Complaints received, if any	:	Nil

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The individual Acquirers and the Directors of Rudh Equities and Investment Advisors (P) Ltd. accept full responsibility severally and jointly for the information contained in this Post Offer Public Announcement and are responsible for the obligations as laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the Offer on behalf of the Acquirers:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED
Contact Person: Mr. Rishabh Jain / Mr. Nikesh Jain
131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.
Associates:- Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.
Tel.: 022-22870443/44/45; Fax: 022-22870446; E-mail: rishabh@intensivefiscal.com

Date : September 18, 2012
Place : Mumbai

PRESSMAN

Size: 12 (w) X25(h)